NATIONAL COMPANY LAW TRIBUNAL SINGLE-BENCH—



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/614/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.G. SATMYA NORMYHAMA Too operational coedition Ali Sarayan.

(FOR A.IC. MY LS-10 MY)

R MEENAKSHISV NDIARAM Lespondent Company

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 20.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc